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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~ **16-1-18**

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.67/BB/ 2017	-	For filing Objections	Rule-6 of IB	Vibgyor Creations Vs. Base Corporation Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **AKSHATA BENGALURU**  
98869 40570

Respondent

*Akshata Bengaluru*

2. **GURU PRASAD**  
990205246

Applicant  
petitioner

*Guru Prasad*

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels reported that part payment is made in pursuance of compromise and only one instalment remains to be paid. For reporting settlement and also filing objections, if any, list it on 19.02.2018.

*Ashok Kumar Mishra*  
Member (T)

*Shri Ratakonda Murali*  
Member (J)